



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/4308/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sutham Das,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the <sup>th</sup> 19 August, 2019.

Sub:- **Casual leave and Restricted holiday**

Ref:- Your letter No. DJDH/2474/2019, dtd. 09.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 13.08.2019 and casual leave on 14.08.2019 along with station leave permission from the morning of 10.08.2019 till the morning of 16.08.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-21/1991/4309 / dated 19.8.19  
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

19/8/19

**JT. REGISTRAR (VIGILANCE)**

Rdas